## GOVERNMENT OF INDIA MINISTRY OF INFORMATION & BROADCASTING

## RAJYA SABHA UNSTARRED QUESTION NO. 86 TO BE ANSWERED ON 20.07.2023

BANNED WEBSITES, URLS AND APPS

86. SHRI DEREK O' BRIEN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of websites, URLs and Apps blocked by the Ministry under Rule 14 and 15 of the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021; and
- (b) the number of websites, URLs and Apps blocked by the Ministry under Rule 16 (Emergency Blocking) of the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021?

## **ANSWER**

THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR):

(a) & (b): Under the provisions of Part-III of Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021, the Ministry of Information and Broadcasting has since December, 2021 issued directions for blocking from public access of 635 URLs, including 10 websites and 05 Apps.

\*\*\*\*